

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

22. C.P.(IB)-529(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.11.2022**

NAME OF THE PARTIES: BNP PARIBAS WEALTH

MANAGEMENT INDIA PRIVATE LIMITED.

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Due to paucity of time, the matter could not be taken up. List this matter on  
**19.12.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
/RKS/

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)